BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No. 200/2014/PB

M.C. MEHTA

-Versus-

UNION OF INDIA & Ors.

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Filed by

Madhumita Bhattacharjee
Advocate for the State of West Bengal
LGF-1921, J Block, CR Park, New Delhi
D/2674/1999

Date : 09.08.2024
Place New Delhi

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BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No. 200/2014/PB

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Affidavit on behalf of Kolkata Municipal Corporation in Compliance of solemn order dated 21.02.2024 and 02.05.2024

Compliance Report in the form of Affidavit submitted by the Kolkata Municipal Corporation, Government of West Bengal:

I, Sanjoy Kumar Halder , Son of Jiban Halder aged about 45 years, by religion – Hindu, by occupation- Government Service, presently posted as the Executive Engineer(Electrical),Sewerage and Drainage Department, Kolkata Municipal Corporation having office at 5,S.N banerjee Road, Kolkata- 700013, do hereby solemnly affirm and say as follows:

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1. That I am working for gain as the Executive Engineer (Electrical), Sewerage and Drainage Department, at the Kolkata Municipal Corporation, Kolkata – 700001. I have made myself well acquainted with the facts and circumstances of the case and have been duly authorized by the commissioner of Kolkata Municipal Corporation to affirm this affidavit. I am affirming this report in the form of affidavit being Executive Engineer (Electrical),Sewerage and Drainage Department, and I am duly authorized to do so.

2. That in furtherance to the solemn Order dated 21.02.2024 & 02.05.2024 the deponent is filing the updated report in the form of the Affidavit.

3. (i)That this Affidavit is being solemnly affirmed and filed in view of the solemn order dated 24.11.2023, 21.02.2024 & 02.05.2024 passed by this Hon'ble Tribunal, whereby the Hon'ble Tribunal by order dated 24.11.2023 had directed each of the Districts to disclose information in respect to the following: -

   (a) Sewage,

   (b) Municipal Solid Waste Disposal.

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(c) Construction and Demolition waste.

(d) Industrial Effluent Discharge.

(e) Regulation of Flood Plain Zone.

(f) Bio Medical Waste.

(g) Mining.

(ii)That the Hon'ble National Green Tribunal, Principal Bench, New Delhi vide its Solemn Order dated 21.02.2024 has directed each of the nine districts from where main River Ganga is flowing in West Bengal to file their affidavits disclosing the-

(a) Timeline for achieving the target of 100% treatment of sewage generated per day and also the phase manner in which the target will be achieved.

(b) The manner and extent of utilization of funds received from NMCG and utilization of the amount credited in ring-fenced account.

(c) The steps which have been taken for demarcation of flood plain zones of River Ganga within the District.

(iii) That the Hon'ble National Green Tribunal, Principal Bench, New Delhi vide its Solemn Order dated 02.05.2024 has directed the State of West Bengal to file fresh report providing the number and details of operational STPs in the State and water quality

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analysis of treated water discharge from those STPs, water quality of River Ganga and its tributaries.

In pursuance of the solemn order dated 24.11.2023, 21.02.2024 & 02.05.2024 the report of the Kolkata Municipal Corporation is furnished below:

Report

I. Sewage:

Sl. No.	Issue		Remarks
I.	**Sewage:**		
	a)	Per day generation of sewage (in MLD).	Total Sewage Generation towards River Ganga- **334.1 MLD**
	b)	Quantity of sewage treated per day (in MLD) city/town wise.	Sewage Treatment per day (for sewage towards river Ganga)- 89 MLD. Additional 108 MLD treatment to be started this year (45 MLD STP near WBSETCL, Joka tentative project completion by December 2024, 40 MLD STP at Bank Plot, MG Road, tentative project completion by December 2024, another 23 MLD STP at Rajpur-Sonarpur Rania, tentative project completion by August 2024)
	c)	The number of Sewage Treatment Plant existing and their capacity and capacity utilization and mode of disposal in each city / town.	The number of existing Sewage Treatment Plant- **5 STPs** Total 5 (five) Nos of STPs under KMC out of which 2(two) nos of STPs presently handle the sewage towards river Ganga. OPERATIONAL (UNDER REJUVENATION) - 2(Two) nos. STP i.e Garden Reach STP - (Capacity-57MLD,Capacity Utilization -90% appox.), Keorapukur STP- (Capacity -45MLD,Capacity Utilization -80% appox). Under Construction & Proposed STPs- ***As per Annexure-1 (Under construction - 4 nos., under proposal and tendering stage - 7 nos).***
	d)	Quality of discharged treated sewage from each STP, particularly for Faecal Coliform	Quality of Discharge Treated Water- Complied as per STP Design Standards. After rejuvenation of operational STPs Faecal Coliform will be as per standards prescribed by Hon'ble NGT's guideline in 2019. Under Construction & Proposed STPs will conform to standards prescribed by Hon'ble NGT's guideline in 2019.

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	e)	Time bound plan to meet the gap, if any, in generation and treatment of sewage	Current Status and time of Completion for STPs under rejuvenation and for Under Construction & Proposed STPs ref. - ANNEXTURE -1 **Under Construction STP -** 3 Nos. constructed by KEIIP - [near WBSETCL Joka-Physical Progress 68% -to be completed by Dec'24 , at Bank Plot M.G road – Physical Progress 76.2% -to be completed by Dec'24 , At Rajpur – Sonarpur Rania- Physical Progress-98.3% -to be completed by Aug'24.] 1 Nos . STP at Gardenreach Constructed by TPDD to be completed tentatively by Aug'26 (Letter of Award (LoA) issued. Formal WO is likely to be issued by August tentatively and Tentative Time of Completion of construction: 24 months after issue of Work Order) Under Proposal and Tendering Stage- 7 nos under proposal and tendering stage (STP at Bansdroni, STP near Golf Club, at Birji Rd. near Sahid Khudiram Metro Station, STP near Surinam Ghat, STP near Bhanga Khal, New Keorapukur STP , Strand Road STP.) –Tentative completion can be determined after completion of tendering process and issuance of Work Order.- details in ANNEXTURE-1.
	f)	Details of Hotels, Dharmshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	Details received from West Bengal Pollution Control Board (WBPCB) and marked as "Annexure- 3"
	g)	Water quality in river and its tributaries in abutting districts/towns in terms of faecal-coliform (MPN/100ml)	Details received from West Bengal Pollution Control Board (WBPCB) and marked as "Annexure-4"
II.	**Municipal Solid Waste Disposal :**		
	a)	Per day generation of Solid waste	Per day generation of Solid waste – **4600 MT/ Per day**
	b)	Quantity of solid waste treated per day	KMC has processing facilities of about **1025MT** (Composting, C&D waste processing, Bio-CNG, Plastic waste processing).

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	c)	The gap in treatment of solid waste	Approx (4500 MT – 1025 MT) = **3475** MT.
	d)	Legacy waste and the time bound plan to treat legacy waste.	<u>BIO-MINING OF LEGACY WASTE AT DHAPA:</u> • Estimated quantity of legacy waste: **40 lakhs MT**(Quantity for 1st year 9 Lakh MT, • 2nd year 13 Lakh MT, 3rd year 18 Lakh MT) with a variation of up to ±25%. • Total quantity processed till date: 15 Lakh MT (Approx) • Area reclaimed till Date: 20 Acre, Area of legacy waste Dumpsite: 60 Acres • **The time bound plan- Modified Target date of reclamation: 30.06.2026** <u>BIO-MINING OF LEGACY WASTE AT GARDENREACH:</u> • Estimated quantity of legacy waste: 1.5 lakh MT. • Agency: M/s BVG India Pvt. Ltd. • Total quantity processed till date: 10,000 MT • Area of legacy waste Dumpsite:19.77 acre **The time bound plan- Modified Target date of reclamation: 30.04.2025**
	e)	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	The disposal of different fractions obtained from the processing of legacy waste are Recyclable materials (Plastic, Rubber, Metal, Glass, Wood) to authorized recyclers , Refuse Derived Fuel (RDF) to Dalmia Cement (Rabhanjpur, Odisha) Ambuja Cement (Chattisgarh) , Construction & Demolition Materials and Courser fraction to Jalan Complex (Dankuni) , Good Earth and Compost. The records of generation and disposal of each fractions of materials recovered from the bio-mining process are being maintained.
	f)	Current status of dumping of solid waste with reference to location.	KMC generates 4500 MT fresh waste (including C&D waste) per day and as per decision of UDMA department Govt. of W.B , all the waste generated from adjoining ULBs like Bidhannagar Municipal Corporation, Nabadiganta, NKDA, KMDA, Panihati Municipality, Maheshtala Municipality disposing their waste at the KMC's only one disposal site i.e. Dhapa dumpsite.
III.	**Construction and Demolition waste :**		
	a)	Total per day generation of C & D waste within the district (TPD)	Total per day generation of C & D waste within KMC (TPD)- **500 TPD generation.**
	b)	The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.	500 TPD of C&D waste processing plant is situated at Patharghata.
IV.	**Industrial Effluent discharge :**		

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	a) Number of industrial unit discharging their effluent treated /untreated in river Ganga and its tributaries and details of defaulting industrial units. b) Total daily generation of such industrial waste (in KLD). c) The manner of treatment of the industrial waste so generated. d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet. e) The per day generation of industrial solid waste and manner of its treatment and disposal in the District.		Details received from West Bengal Pollution Control Board (WBPCB) and marked as **"Annexure- 5"**
V.	**Regulation of Flood Plain Zone :**		
	a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District. b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.		
VI.	**Bio medical waste :**		
	a)	The per day total generation of bio medical waste in the district.	On an average, **106.57 kg** of Bio Medical Waste is collected daily from different Health Facilities of KMC by Medicare Environmental Management Pvt. Ltd., which is a BMW disposal & treatment organization approved by Dept. of Health & Family Welfare, Govt. of West Bengal for district of Kolkata. The declaration given by the Medicare Environmental Management Pvt Ltd. is attached herewith for kind perusal.
	b)	The manner of its treatment and disposal.	As per the declaration provided by the Medicare Environmental Management Pvt. Ltd. the manner of BMW treatment & disposal is as follows: "The entire bio medical waste is treated and disposed as per Biomedical

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			Waste Management & Handling Rules 2016 and its amendments. The disposal procedure is incineration and autoclaving. Incineration includes infectious waste contaminated with blood and body fluids like cotton, bandages, solid plaster, surgical waste, maternity waste, disposed in yellow colored waste bags. Autoclaving includes plastic items like a syringe body, saline bottles, IV sets, IV tubes, vials, catheters, fluid bottle, disposed in Red colored waste bags. They are then shredded for recycling, but only after autoclaving. Sharps (needles, blades, etc.) disposed in puncture proof containers, are macro encapsulated with cement, concrete and pozzolans. Glassware items broken or intact, disposed in Blue Marked Box, are autoclaved."
VII.	**Mining**:		
	a) Number of cases registered within a year against illegal mining in the bed of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM – 2020) and Sustainable Sand Mining Management Guidelines 2016.		

Timeline to bridge the gap for achieving 100% treatment in phased manner

i. **Sewage –**

Ref. Annexure-I

	MLD	Percentage Completion (%)	Gap (Appox.)
Total Sewage Generated	334.1		
Operational STP Capacity	102	30.5 %	69.5 %
Construction of STP Tentative completion by Aug'2024	23	7 %	62.5 %
Construction of STP Tentative completion by Dec'24	85	25.5 %	37 %
After issuance of Work Order and completion of work.	123	37 %	NIL

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ii) Municipal Solid and Legacy Waste -

	Dhapa	% percentage Completion	Gardenreach	% percentage Completion
Estimated Quantity (Lakh MT)	40		1.5	
Processed till date (Lakh MT)	15	37.5%	0.1	6.66%
Balance till date (Lakh MT)	25	62.5%	1.4	93.33%
		Work in progress at Dhapa		Work in progress at Garden Reach

iii) Construction and Demolition waste - Quantity processed as received

iv) Demarcation of flood zones - _____

7. Utilization Certificate – Manner and extent of utilization of funds received from NMCG and utilization of funds credited in ring fenced account ---NO UC pending---

4. That Kolkata Municipal Corporation has taken every measures towards implementation of strategy for abating pollution and spreading awareness.

5. That in view of the facts and circumstances stated above, it is most respectfully prayed that this Hon'ble Tribunal may graciously be pleased to pass such further order or orders as deemed fit and proper in the interest of justice.

6. That the Statement made in paragraph No. 1 is true to my knowledge and those made in paragraph 2 to 5 hereof are based

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on information derived from the records including facts & figures which I verified and believe to be true to the best of my knowledge and belief and rest are my humble submissions before the Hon'ble Tribunal

Sanjoy Kr Halder
Ex Engr (E)/SRD

DEPONENT

Identified by me:
Ayush Dadhich
(AYUSH KR. DADHICH)
-Advocate
F/10/2019.

Solemnly affirms &
Declare before me on
identification of Ld Advocate

TAPAN DAS
Notary. Govt of India
Kolkata & 24 Parganas

10 AUG 2024

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Sl NO 2 2024

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NOTARIAL TAPAN DAS KOLKATA & 24 PGS 433/94 NOTARIAL 16 JAN 31.2025 Govt. Of India

VERIFICATION

I, Sanjoy Kumar Halder , Son of Jiban Halder aged about 45 years, by religion – Hindu, by occupation- Government Service, presently posted as the Executive Engineer(Electrical),Sewerage and Drainage Department, Kolkata Municipal Corporation having office at 5,S.N banerjee Road, Kolkata- 700013, do hereby verify that the contents of the compliance report in the form of affidavit are true and correct to the best of my knowledge and belief. No part of the report is false and nothing material has been concealed there from.

Verified at Kolkata on this 10th day of August, 2024.

Sanjoy Kr Halder
EX Engr(E)/ S&D.

DEPONENT

Identified By:
Ayush Dadhich
(AYUSH KR. DADHICH)
-Advocate
F/101/2019.

Solemnly affirms &
Declare before me on
identification of Ld Advocate

TAPAN DAS
Notary Govt of India
Kolkata & 24 Parganas

10 AUG 2024

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ANNEXURE- I

QUANTUM OF SEWAGE GENERATED AND DISCHARGE IN THE RIVER GANGA FROM THE KOLKATA MUNICIPAL CORPORATION AREA

		Avg. Flow (MLD)	Peak Flow (MLD)
1)	AVERAGE DWF GENERATION FROM BR. -IX (WD 76,79 & 80) = (Ref: DPR prepared by TATA Consulting Engineers LTD. Vol-1, Page-103)	15.59	33.39
2)	AVERAGE DWF GENERATION FOR bOROUGH -xv (WD 139,140,141)= (Ref: DPR prepared by TATA Consulting Engineers LTD. Vol-1, Page-113)	30.8	63.72
3)	AVERAGE DWF GENERATION FROM BR . XIII (Discharge to Tollys Nullah)		

WARD	POPULATION (AS PER CENSUS 2011)	TOTAL POPULATION (2011)	PROJECTED POPULATION (2022)	DWF GENERATION @ 85% of 150LPCD	DWF GENERATION PER DAY (IN LITRE/DAY)		
115	31919						
116	28338						
117	21824						
118	21810						
119	16491						
122	19710	140092	150513	127.5	19190408	19.19	47.98

4) AVERAGE DWF GENERATION FROM BR. XIV

WARD	POPULATION (AS PER CENSUS 2011)	TOTAL POPULATION (2011)	PROJECTED POPULATION (2022)	DWF GENERATION @ 85% of 150LPCD	DWF GENERATION PER DAY (IN LITRE/DAY)		
121	29921						
127	43782						
128	32179						
129	39654						
130	23227						
131	30911						
132	26274	225948	242757	127.5	30951518	30.95	61.9

5) AVERAGE DWF GENERATION FROM BR. XVI

WARD	POPULATION (AS PER CENSUS 2011)	TOTAL POPULATION (2011)	PROJECTED POPULATION (2022)	DWF GENERATION @ 85% of 150LPCD	DWF GENERATION PER DAY (IN LITRE/DAY)		
123	35386						
124	39179						
125	44850						
126	31631						
142	44850						
143	10000						
144	40000	275896	296420	127.5	37793550	37.79	75.79

6)	AVERAGE DWF GENERATION FOR CATCHMENT OF KANKHULI NIKASHI AND SANTOSHPUR NIKASHI (Ref: DPR prepared by TATA Consulting Engineers LTD. Vol-1, Page-113)						51.55
					TOTAL GENERATION		334.33

Dy. Chief Engineer (S
S & D Dept. / KMC

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Format for Status and Timeline verification

Department – S&D

Synopsis of Projects for OA-200/2014 Reporting

STPs related to Ganga

Sl. No.	Name of STP	Capacity (MLD)	Status	Timeline of Completion / Remarks
1	STP Near Surinaam Ghat, DhankhetiNikashi	25	Proposed	DPR sent to NMCG . approval Pending. Completion – Timeline will be ascertained after approval and tendering.
2	STP Near BhangaKhal, Gardenreach area	35	Under process of tendering.	Sent to 15th Finance Commission . Tripartite MOU already signed. Completion - 52 Months from issue of Work Order
3	New Keorapukur STP	25	Proposed	Sent to 15th Finance Commission , Tripartite MOU already signed. Completion – Timeline will be ascertained after confirmation of land.
4	Strand Road STP	23	Proposed	Surplus future provision if land will be available from KOPT.

SAE(C) 25/7/24

SAE(C) 25/07/24.

AEE(C) 25/07/24.

15/07/24 EE(C)-S&D(S-I)

AEE(C) 25/7/24

25/7/24 EE(C)

AEE(C) 25/7/24 EE(C)-II

25/07/24

Dy. Chief Engineer (
S & D Dept. / KMC

AEE 25-07-24 Dy CE(E)/A&B.

25/07/24

Director General
Sewerage & Drainage

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Format for Status and Timeline verification

Department – KEIIP / TPDD / S&D

Synopsis of Projects for OA-200 Reporting

STPs related to Ganga

Sl. No.	Name of STP	Capacity (MLD)	Status	Timeline of Completion / Remarks
1	Near WBSETCL, Joka	45	Under construction (Physical Progress – 68.6 %)	December 2024
2	At Bank Plot, M.G Road	40	Under construction (Physical Progress – 76.2 %)	December 2024
3	Rajpur-Sonarpur, Rania	23	Under construction (Physical Progress – 98.3 %)	August, 2024

EE(KEIIP) (SD-28).

EE(C)/KEIIP (SD-28)

Dy CE(S)/KEIIP

DG(P)

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Format for Status and Timeline verification

Department – KEIIP / TPDD / S&D

Synopsis of Projects for OA-200 Reporting

STPs related to Ganga

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Sl. No.	Name of STP	Capacity (MLD)	Status	Timeline of Completion / Remarks
6	Bansdroni STP	11.6	All these STPs have been proposed under the Project "Pollution Abatement of River Adi Ganga, Kolkata", for which KMC has floated the International Competitive Bidding of this work on 29.08.2023 in the e-Procurement System of Government of West Bengal vide Tender reference no. KMC/D.G.(TNP)/61/2023-2024. The bid has been opened on 15.01.2024 and it has been found that, three (3) nos. of bidder has participated on response to this tender. On basis of the submitted bids and as per observations obtained from World Bank, the Technical Bid Evaluation process is in progress.	From the date of issuance of Letter of Award: Design, Build, Test and Commissioning period of 36 months
7	STP Near Golf Garden	3.5		
8	Birji Road STP near SahidKhudiram Metro	10		
1b	Garden-reach STP (NEW)	65	For this Project, the Concession Agreement has been signed on dated 15.03.2024 between NMCG, KMC and the Concessionaire i.e. Ms GR Sewage Treatment Plant Limited formed by the successful agency M/s Traders & Engineers Pvt. Ltd. Letter of Award (LoA) issued. Formal WO is likely to be issued by August , 2024 . M/s Fichtner Consulting Engineers India Pvt. Ltd. has also been engaged as Project Engineer by NMCG,	Tentative Time of Completion of construction: 24 months after issue of Work Order

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			Govt. of India. Further, IIT Kharagpur has been engaged as proof checker for this instant HAM project on dt. 06.07.2024. At site, presently the mobilisation of manpower, materials and machineries have been engaged by the Agency. Soil testing work is completed and accordingly the basic engineering package, design and drawings have been submitted and under review by the appointed Project Engineer, IIT Kharagpur and KMC.	
2b	Keorapukur STP (NEW)	50	Additional capacity of 5 MLD for Existing 45 MLD STP. Revised DPR has been sent to NMCG for sanction which is under active consideration of NMCG .	Tentative Time of Completion of construction -24 months after issue of Work Order .

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D. Ukil 18/07/24
Dy CE/TPDD

18/7/24
DY(TPDD)

Mpl. Commissioner
CMHO

Re: Disposal of Bio-medical waste from KMC Health facilities

On an average, 106.57kgs of Bio-medical waste is collected daily from different Health Facilities of KMC by Medicare Environmental Management Pvt. Ltd. which is a BMW disposal & treatment organization approved by the Dept. of Health & Family Welfare, Govt of West Bengal for the district of Kolkata.

The declaration given by the Medicare Environmental Pvt Ltd is attached herewith for kind perusal.

Submitted.

22/07/2024
Dy CMHO

Dy. C. M. H. O.
Kolkata Municipal Corporation

22/07/2024

Chief Municipal Health Officer
Kolkata Municipal Corporation

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MEDICARE
A Re Sustainability Company

MEMPL-KMC/BMW/07-24/01
Date: 19.07.2024

To
The Municipal Commissioner
Kolkata Municipal Corporation
5 SN Banerjee Road
Kolkata 700013

Sub: Bio-Medical waste management from Health Units of KMC.

Dear Sir,

This is to inform you that on an average, 106.57 kg of Bio Medical Waste is lifted per day by Medicare (which is the Swasthya Bhawan approved BWM organization for the District) from different Health units of Kolkata Municipal Corporation.

The entire bio medical waste is treated and disposed as per Biomedical Waste Management & Handling Rules 2016 and its amendments. The disposal procedure is incineration and autoclaving. Incineration includes infectious waste contaminated with blood and body fluids like cotton, bandages, solid plaster, surgical waste, maternity waste, disposed in yellow colored waste bags.

Autoclaving includes plastic items like syringe body, saline bottles, IV sets, IV tubes, vials, catheters, fluid bottle disposed in Red colored waste bags. These are then shredded for recycling, but only after autoclaving. Sharps (needles, blades, etc.), disposed in Puncture Proof Containers, are macro encapsulated with cement, concrete and pozzolans.

Glassware items, broken or intact, disposed in Blue Marked Box, are autoclaved.

This is for your kind information.

Thanking you,

Forwarded
Thanking CMHO.

19/07/2024

Yours sincerely,

For Medicare Environmental Management Pvt. Ltd.

Authorised Signatory

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May kindly like to see this report plz
19/07/2024

Medicare Environmental Management Private Limited
(A Subsidiary of Re Sustainability Limited)
CIN No. U24117TG1997PTC026555
Registered Office:
Level 11B, Aurobindo Galaxy,
Hyderabad Knowledge City, Hitech City Road,
Hyderabad - 500081.

Site Address:
Plot No- 41, F Road, Belgachia,
Near Netai Charan Homeopathy,
Medical College & Hospital.

T: 033 2651 3881/6202

II.	**Municipal Solid Waste disposal :**	
	a) Per day generation of Solid waste in each city / town within the District.	a) Approx 4600 MT per day
	b) Quantity of solid waste treated per day, in each city / town of the District.	b) KMC has processing facilities of about 1025MT (Composting, C&D waste processing, Bio-CNG, Plastic waste processing)
	c) The gap in treatment of solid waste.	c) Approx (4500 MT – 1025 MT) = 3475 MT
	d) Legacy waste and the time bound plan to treat legacy waste.	d) <u>BIO-MINING OF LEGACY WASTE AT DHAPA:</u> Estimated quantity of legacy waste: 40 lakhs MT(Quantity for 1st year 9 Lakh MT, 2nd year 13 Lakh MT, 3rd year 18 Lakh MT) with a variation of up to ±25%. Total quantity processed till date: 15 Lakh MT (Approx) Area reclaimed till Date: 20 Acre, Area of legacy waste Dumpsite: 60 Acres Modified Target date of reclamation: 30.06.2026 <u>BIO-MINING OF LEGACY WASTE AT GARDENREACH:</u> Estimated quantity of legacy waste: 1.5 lakh MT. Agency: M/s BVG India Pvt. Ltd Total quantity processed till date: 10,000 MT Area of legacy waste Dumpsite:19.77 acre Modified Target date of reclamation: 30.04.2025
	e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy	e) The disposal of different fractions obtained from the

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23/07/24 (SWM)

Dy. C.E.(C)/S.W.M. (I)
Kolkata Municipal Corporation

23-7-24

Ex. Engr. (C) S.W.M.
K.M.C

	waste.	processing of legacy waste are Recyclable materials (Plastic, Rubber, Metal, Glass, Wood)to authorized recyclers , Refuse Derived Fuel (RDF) to Dalmia Cement(Rabhanjpur, Odisha) Ambuja Cement (Chattrisgarh) , Construction & Demolition Materials and Courser fraction to Jalan Complex (Dankuni) , Good Earth and Compost . The records of generation and disposal of each fractions of materials recovered from the bio-mining process are being maintained.
	f) Current status of dumping of solid waste with reference to location.	f) KMC generates 4500 MT fresh waste (including C&D waste) per day and as per decision of UDMA department Govt. of W.B , all the waste generated from adjoining ULBs like Bidhannagar Municipal Corporation, Nabadiganta, NKDA, KMDA, Panihati Municipality, Maheshtala Municipality disposing their waste at the KMC's only one disposal site i.e. Dhapa dumpsite.
III.	Construction and Demolition waste :	
	a) Total per day generation of C & D waste within the District.	a) 500 TPD Generation
	b) The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.	b) 500 TPD of C&D waste processing plant at Patharghata.

23/07/24 SE(C)/SWM

Dy. C.E.(C)/S.W.M. (I)
Kolkata Municipal Corporation

23-7-24

Ex. Engr. (C)/S.W.M.-I
K.M.C.

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Action taken report against defaulting hotels/restaurants within the KMC Area

Sl. No.	Name & Address of the unit	Closure order with disconnection of electricity issued on	Suspension of closure order with restoration of electricity issued on	Imposition of Bank Guarantee amount
01	M/s. Black Cat Celica Park, 24 Park Street, P.S.- Shakespeare Sarani, Kolkata - 700016	12/06/2024	21/06/2024	Rs. 2,00,000/-
02	M/s. AMPM Celica Park, 24 Park Street, P.S.- Shakespeare Sarani, Kolkata - 700016	12/06/2024	21/06/2024	Rs. 2,00,000/-
03	M/s. Rasta Celica Park, 24 Park Street, P.S.- Shakespeare Sarani, Kolkata - 700016	12/06/2024	25/06/2024	Rs. 2,00,000/-
04	M Bar Ground Floor, Celica Park, 24 Park Street, P.S.- Shakespeare Sarani, Kolkata - 700016	---	----	Rs. 2,00,000/-

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ANNEXURE-4 -24-

WEST BENGAL POLLUTION CONTROL BOARD

Water Quality of Polluted River stretches of 17 rivers in West Bengal during June 2024

Priority	River	Stations	pH(Unit)	(DO)(mg/l)	BOD(mg/l)	Total Coliform(MPN/100ml)	Fecal Coliform (MPN/100ml)	Fecal Streptococci(MPN/100ml)
I	Mahananda	SIliguri (Upstream)	7.1	5.4	2.5	110000	23000	70
	Mahananda	Ramghat(Downstream)	7.05	3.3	18	220000	50000	4900
II	Vidyadhari	Haroa bridge (upstream)	7.41	2.07	10.36	94000	40000	790
	Vidyadhari	Malancha (downstream)	7.1	1.48	4.47	63000	27000	580
II	Churni	Downstream of Ranaghat town	7.93	3.5	2.4	70000	22000	1700
	Churni	Majhdia	7.85	2.2	3.57	22000	9200	790
III	Matha bhanga	Gobindapur	7.82	1.7	3.86	170000	92000	2800
IV	Ganga	Farakka	7.58	6.7	2.6	790	330	33
	Ganga	Farakka	7.19	6.4	2.8	1100	490	33
	Ganga	Khagra	7.66	6.3	1.95	2200	790	70
	Ganga	Khagra	7.16	6	2.4	2200	1300	49
	Ganga	Baharampore	7.5	6.3	1.8	13000	3500	460
	Ganga	Baharampore	7.29	6	2.5	13000	3500	790
	Ganga	Gorabazar	7.54	6.1	2.1	9400	2400	490
	Ganga	Gorabazar	7.21	5.9	2.6	11000	2200	330
	Ganga	Nabadip	7.68	7.3	2.6	2200	1100	70
	Ganga	Nabadip	7.68	6.5	2.5	3500	1100	63
	Ganga	Tribeni	7.65	7.6	2.8	3500	1400	63
	Ganga	Tribeni	7.31	7	2.8	3500	1300	94
	Ganga	Palta Shitalatala	7.5	6.2	2.6	7000	2400	460
	Ganga	Palta Shitalatala	7.2	6.8	2.7	9400	2400	230
	Ganga	Palta,	7.39	6	2.4	11000	3500	330
	Ganga	Palta	7.26	7.2	2.8	14000	5400	310
	Ganga	Serampore	7.46	6.3	2.3	33000	11000	490
	Ganga	Serampore	7.32	6.6	2.8	23000	7900	790
	Ganga	Dakshmineswar	7.22	5.78	2.69	130000	63000	1200
	Ganga	Dakshmineswar	7.2	5.65	2.7	110000	33000	1100
	Ganga	Garden reach	7.24	5.4	2.82	170000	84000	1100
	Ganga	Garden reach	7.24	5.46	2.81	140000	79000	1300
	Ganga	Howrah-shivpur	7.19	5.5	2.72	110000	49000	940
	Ganga	Howrah-shivpur	7.17	5.36	2.86	94000	39000	840
	Ganga	Uluberia,	7.04	5.6	2.77	32000	14000	490
	Ganga	Uluberia,	7.39	5.59	2.77	27000	11000	340
	Ganga	Durgachak near Pathikhali,	8.4	5.1	1.35	22000	11000	460
	Ganga	Durgachak near Pathikhali,	8.4	5.9	1.4	14000	7900	330
	Ganga	Diamond harbour,	7.66	5.93	2.66	4700	2400	170
	Ganga	Diamond harbour,	7.16	5.85	2.7	2600	1300	110

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Water Quality of Polluted River stretches of 17 rivers in West Bengal during June 2024

Priority	River	Stations	pH(Unit)	(DO) (mg/l)	BOD (mg/l)	Total Colifor m(MPN /100ml)	Fecal Colifor m(MPN /100ml)	Fecal Strepto cocci (MPN/ 100ml)
IV	KANSI	Downstream at Midnapore	8.4	7	1.5	7900	4900	230
IV	JALANGI,	Downstream of Krishna nagar	7.59	5.1	2.9	7900	3500	330
V	Damodar	Dishergarh	7.94	7.8	2.15	1700	1100	21
	Damodar	IISCO near Dhenna Village,	7.8	7.8	2.05	2100	1700	26
	Damodar	Narainpur	7.7	7.7	2.05	2600	2200	17
	Damodar	Near Mujher Mana Village	7.75	6.8	2.7	2200	1400	21
	Damodar	Andal D/s	7.7	7.8	2.1	2600	2100	14
	Damodar	Andal U/s	7.56	7.7	2.7	2100	1400	17
	Damodar	Asansol U/s	7.85	7.9	2.05	3300	1700	26
	Damodar	Durgapur U/s	7.65	7.7	2.15	2700	1700	17
	Damodar	Raniganj D/s	7.6	7.8	2.15	3200	1700	21
	Damodar	Water intake point for Burdwan Town	8.35	7.9	2.2	2600	2100	14
V	Dwarka	Upstream of Tarapith at Sadhak Bamdeb ghat	7.3	7	2.7	4000	2600	21
	Dwarka.	Downstream of Tarapith Satighat	7.44	6.8	2.75	4600	3300	17
V	Barakar	Asansol	7.89	7.8	2.25	2700	2100	17
V	Rupnarayan	Geonkhali	7.7	5.5	1.4	17000	9400	390
	Rupnarayan	Kolaghat (Down Stream)	8.2	5.3	1.55	9400	4900	140
V	Dwarakeshwar	Bankura town	7.67	7.8	2.05	2700	2100	22
V	Teesta	At Jalpesh	7.36	6.4	1.7	14000	5000	79
	Teesta	At Sevoke	6.8	8.3	2.5	5000	2200	34

WEST BENGAL POLLUTION CONTROL BOARD

The following four rivers have been removed from this list of polluted River stretches based on improvement in water quality in 2022 compared to 2018

Priority	River	Stations	pH(Unit)	(DO)(mg/l)	BOD (mg/l)	Total Coliform(MPN/10 0ml)	Fecal Colifor m(MP N/100 ml)	Fecal steeptoc occi (MPN/10 0 ml)
Delisted	Silabati	Ghatal (Downstream)	*8.37*	*8*	*1.55*	*6300*	*3300*	*110*
	Mayurakshi	Suri Town	*7.93*	*9.1*	*1.55*	*2600*	*1700*	*14*
	Kaljani	Downstream of Alipurduar	*7.48*	*7.5*	*1.5*	*17000*	*8000*	*94*
	Karola	Downstream of Jalpaiguri	*7.13*	*8.2*	*2*	*17000*	*8000*	*94*
Primary Water quality Criteria for bathing water			6.5-8.5	≥5	≤3		<2500	,500

Note: Implementation of Polluted River Stretches Action Plan, presently the above four Rivers i.e., Silabati, Mayurakshi, Kaljani, Karola have been improved and is removed from the list. Therefore, Polluted River Stretches in West Bengal stands with 13 rivers.

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ANNEXURE-5

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Details of Industrial Effluent & Solid Wastes generation from Grossly Polluting Industries

Sl. No.	Name & address of the Unit	Waste water Generated in KLD (Kilo Litter per Day)	ETP (Effluent Treatment Plant)	Effluent analysis report (d)			Industrial solid waste generation and manner of its disposal
	(a)	(b)	(c)	Parameters	Result obtained (mg/l except pH)	Permissible Limit (mg/l except pH)	(e)
1	M/s Diamond Beverages Pvt Ltd. P-41, Taratala Road, P.O-Brace Bridge, P.S-Taratala, Kolkata-700088.	Mixed (Industrial & Domestic)- 573	ETP exists and treated effluent complies with environmental norms.	pH	7.87	Between 6.5-8.5	Ash – 70000 Kg/month- Landfilling ETP Sludge- 12081 Kg/month – Dispose off through KMC Used Oil-4.55 Ton/Year and Empty barrel/containers contaminated with hazardous chemicals-0.19 Ton/Year dispose off through authorised recyclers. Waste or residue containing oil-0.30 Ton/Year, Used/discarded DG set filter-0.15 Ton/Year, Spent on exchange resin-1.30 Ton/Year and Discarded asbestos- 0.50 Ton/Year Disposed to the CHWTSDF, Haldia.
				TSS	36.00	100	
				BOD	Not done	30	
				COD	16.93	-	
				O&G	BDL	10	
				Cadmium as Cd	BDL	2	
				Lead as Pb	BDL	0.1	
				BDL- Below detection limit Last effluent analysis report dt.05/03/2024 compliant with prescribed standards			

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Details of Industrial Effluent & Solid Wastes generation from Grossly Polluting Industries

Sl. No.	Name & address of the Unit	Waste water Generated in KLD (Kilo Litter per Day)	ETP (Effluent Treatment Plant)	Effluent analysis report (d)			Industrial solid waste generation and manner of its disposal
	(a)	(b)	(c)	Parameters	Result obtained (mg/l except pH)	Permissible Limit (mg/l except pH)	(e)
1	M/s Hindustan Unilever Ltd. 63, Garden Reach Road, P.O- Garden Reach, P.S- West Port, Kolkata-700024.	Mixed (Industrial & Domestic)- 80	ETP exists and treated effluent complies with environmental norms.	pH	7.72	Between 5.5-9.0	Waste from process- 329.85 MT/Year sold out. Used or Spent oil- 2.25 MT/Year Asbestos containing residue- 8.37 MT/Year and Glass wool from insulation of streamline- 9.61 MT/Year Disposed to the CHWTSDF, Haldia.
				TSS	36.00	100	
				BOD	Not done	30	
				COD	26.31	250	
				O&G	BDL	10	
				BDL- Below detection limit Last effluent analysis report dt. 25/04/2024 compliant with prescribed standards			

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Details of Industrial Effluent & Solid Wastes generation from Grossly Polluting Industries

Sl. No.	Name & address of the Unit	Waste water Generated in KLD (Kilo Litter per Day)	ETP (Effluent Treatment Plant)	Effluent analysis report (d)			Industrial solid waste generation and manner of its disposal
	(a)	(b)	(c)	Parameters	Result obtained (mg/l except pH)	Permissible Limit (mg/l except pH)	(e)
1	Gun & Shell Factory 7, K.C. Road, P.O. & P.S.-Cossipore, Kolkata-700002.	Industrial - 2230KLD Domestic - 48KLD	ETP exists and treated effluent complies with environmental norms.	pH	6.64	Between 6.5-9.0	Ferrous Non-Ferrous Metal scrap - 100Ton/Month - Sold ETP Sludge- 4.5Ton/Year – Disposal to CHWTSDF Used Oil-9.0KL/Year - disposal through authorised recyclers.
				TSS	36.00	50	
				BOD	Not done	20	
				COD	10.12	-	
				O&G	BDL	10	
				BDL- Below detection limit Last effluent analysis report dt.15/05/2024 shows compliance with prescribed standards			

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Gmail Office of Adv Madhumita <office.advocate.madhumita@gmail.com>

Advance service foe Affidavit in compliance with the order of Hon'ble National Green Tribunal Principal Bench, New Delhi, Dated 24.11.2023, 21.02.2024 & 02.05.2024in matter M.C. Mehta vs. Union of India & Ors. O.A. 200 of 2014.

1 message

Office of Adv Madhumita <office.advocate.madhumita@gmail.com> Sat, Aug 10, 2024 at 4:49 PM
To: Katyayni Chaubey <katyaynichaubey986@gmail.com>

Dear Madam,
Please find the attachment.

- KMC OA 200 of 2014 August.pdf
- Malda OA 200 August.pdf
- Murshidabad OA 200 August.pdf
- Purba Medinipur OA 200 August.pdf
- South 24 Parganas OA 200 August.pdf

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With Regards

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